

लिए नकद सहायता प्रदान की जायेगी, बशर्ते कि निधियां उपलब्ध हों। अभिकारकों को कार्यक्रम के लिए बैंक से ऋण लेने के लिए भी बढ़ावा दिया जायेगा। इस प्रकार के ऋणों पर बैंक द्वारा ली जाने वाली ब्याज पर आयोग राजसहायता प्रदान करेगा।

Opening of Branch of National Institute of Oceanography at Calcutta

8916. SHRI CHITTA BASU : Will the PRIME MINISTER be pleased to state :

(a) whether Government of West Bengal have requested the Central Government to open a branch office of the National Institute of Oceanography at Calcutta ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C. P. N. SINGH) : (a) A request was made by the Government of West Bengal for opening a unit of the National Institute of Oceanography (NIO) at a suitable place along the West Bengal Coast.

(b) No decision has so far been taken.

Catalogued Account of Freedom Fighters Imprisoned in Andaman Cellular Jail

8917 : SHRI MADHAVRAO SCINDIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is no catalogued account of those freedom fighters who suffered long spells of

imprisonment in the Andaman Cellular Jail with illustrative photographs ; and

(b) if so, whether the public-ations Division of the Government of India has undertaken any such publication for providing proper insight of the fight for freedom to the posterity ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b). The records maintained in the Cellular Jail at Port Blair show only a list of names of freedom fighters who were incarcerated there.

The Ministry of Information and Broadcasting have been requested to examine if the bio-data and other details of these freedom fighters can be gathered from other sources so that an illustrative catalogue could be printed.

Robbery in Jorbagh Post office at New Delhi

8918. SHRI MADHAVRAO SCINDIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the outcome of the investigations in respect of the incident involving breaking into the post office at Jor Bagh, New Delhi on March 9, 1982 by armed men and a loss of an estimated amount of Rs. 8 to 9 lakhs ;

(d) whether the culprits have since been apprehended ; and

(c) if so the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBIA) : (a) to (c). The investigation of the case

has been entrusted to the Crime Branch of Delhi Police. A large number of persons have been interrogated and wireless messages flashed to Superintendents of Police in India and all Station House Officers in Delhi. However, no breakthrough has so far been achieved and no arrest has been made. Investigation is continuing.

Setting up of industries in U. P.

8919. SHRIMATI MOHSINA KIDWAI: Will the Minister of INDUSTRY be pleased to state :

(a) whether big business houses are being given extra facilities both by the Centre and the concerned States to set up industries in those of the districts which are rich in resources but have no industry whatsoever;

(b) if so, how many of such districts are there in Utter Pradesh; and

(c) the number of industries proposed to be set up in those districts during this financial year ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) :

(a) Big business houses i.e. industrial undertakings covered by the MRTP Act, eligible to set up industries included in Appendix I to the press Note dated 2nd February, 1973 in the 'no industry districts' also, as in the case of other districts. In other industries they will have to undertake the prescribed level of export obligations. Over-riding preference will be given to applications for location of industries in these districts, including those from MRTP units.

(b) Banda, Pauri Garhwal Hamirpur, Uttarkashi, Sultanpur, Fatehpur, Chamoli, Jaunpur, Tehri Garhwal and Jalaun have been identified as 'No Industry Districts'. A further

communication from the State Government is expected in this regard.

(c) As the proposals for setting up of industries are made by the interested entrepreneurs and as the proposals can be submitted any time, it is not possible to indicate the number of industries proposed to be set up in these districts during the current financial year. All efforts will be made to locate as many industries as possible in these districts.

Potential for Wind Power

8920. SHRI NARAYAN CHOUBEY: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether it is a fact that India has tremendous potentialities of wind power ; and

(b) if so, what measures are proposed to be taken to exploit this potential ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C.P.N. SINGH) : (a) and (b). The Commission for Additional Sources of Energy has taken up a programme for detailed assessment of the wind energy potential in the country. Preliminary findings indicate good potential in certain areas of the country, particularly for such applications as drinking water and irrigation. The Commission has taken up a major programme for research, development, demonstration and field trials in this area. Water pumping windmills are being installed at several locations in the country. The Development and production of various types of windmills for other applications, including generation of electricity, is also being intensified. Two